

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/16/KOB/2024
SECTION	SEC. 59 (7) IBC.
NAME OF PARTIES	GANESH PANDURANGA PAI (LIQUIDATOR) IN THE MATTER OF GES INFOTEK PRIVATE LIMITED V/S REGISTRAR OF COMPANIES
PETITIONERS ADVOCATE/ PROFESSIONAL	FAISAL & STIYA ASSOCIATES
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

**01 May 2024**

## **ORDER**

**CP(IBC)/16/KOB/2024**

Learned Counsel, Ms. Stiya Sivan appears physically on behalf of the Petitioner/Liquidator. Learned ARoC, Mr. Sabari Raj appears through virtual mode and submits that the report of RoC has been filed today morning and further states that copy of the report has also been served on the Counsel appearing for the Petitioner/Liquidator.

List this matter for further consideration on **30.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**